

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 69 OF 2017 &
IA NO. 216 OF 2017**

Dated: 28th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J.Kapoor, Technical Member**

In the matter of:-

Indian Wind Power Association

...Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Kumar Mihir

ORDER

Issue notice to the Respondents returnable on 04.05.2017. Dasti, in addition, is permitted.

List the matter on **04.05.2017.**

**(I.J.Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/kt